



കേരള ഗസറ്റ് KERALA GAZETTE

അസാധാരണം EXTRAORDINARY

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 14
Vol. XIV

തിരുവനന്തപുരം,
തിങ്കൾ
Thiruvananthapuram,
Monday

2025 ജനുവരി 13
13th January 2025

1200 ധനു 29
29th Dhanu 1200

1946 പൗഷം 23
23rd Pousha 1946

നമ്പർ
No.

113

SECRETARIAT OF THE KERALA LEGISLATURE

NOTIFICATION

No. 3500/Table-1/2025/Leg.

Thiruvananthapuram, 13th January, 2025.

Shri. P. V. Anvar, an elected Member of Kerala Legislative Assembly from '35 – Nilambur' constituency has resigned his seat in the Kerala Legislative Assembly with effect from January 13, 2025. Consequent on the resignation of Shri. P. V. Anvar, the '35 – Nilambur' seat in the Kerala Legislative Assembly has become vacant with effect from 13th January, 2025.



കേരള നിയമസഭയിലേക്ക് '35-നിലമ്പൂർ' നിയോജകമണ്ഡലത്തിൽ നിന്നും തിരഞ്ഞെടുക്കപ്പെട്ട അംഗമായ ശ്രീ. പി. വി. അൻവർ 2025 ജനുവരി 13 -ാം തീയതി പ്രാബല്യത്തിൽ കേരള നിയമസഭയിലെ തന്റെ അംഗത്വം രാജിവച്ചിരിക്കുന്നു. ശ്രീ. പി. വി. അൻവർ - ന്റെ രാജി മൂലം കേരള നിയമസഭയിലെ '35-നിലമ്പൂർ' സീറ്റ് 2025 ജനുവരി 13 -ാം തീയതി മുതൽ ഒഴിവ് വന്നിട്ടുണ്ട്.

By Order,

DR. N. KRISHNA KUMAR,
Secretary, Legislative Assembly.

